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Title: Introduction of the Compulsory Teaching of Bhagavad Gita as a Moral Education Text Book in Educational Institutions Bill, 2016.

**श्री रमेश बिधुरी (दक्षिण दिल्ली) :** महोदय, मैं पूस्ताव करता हूँ कि शैक्षिक संस्थाओं में नैतिक शिक्षा पाठ्यपुस्तक के रूप में भगवद् गीता की अनिवार्य रूप से शिक्षा प्रदान किए जाने तथा उससे संबंधित विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory teaching of Bhagavad Gita as a moral education text book in educational institutions and for matters connected therewith. "

*The motion was adopted.*

**श्री रमेश बिधुरी :** महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

HON. DEPUTY SPEAKER: Now, Item No. 32 – Shri Ramesh Bidhuri.

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